

Production of Pulses

*106. SHRI AMARSINH V. RATHAWA: Will the Minister of AGRICULTURE be pleased to lay a statement showing:

(a) the production of pulses in the country during the years 1977-78, 1978-79 and 1979-80; and

(b) the measures taken for increasing the production of pulses to meet the increasing demand of the country?

THE MINISTER OF AGRICULTURE & RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO):

(a) The production of pulses in the country during 1977-78 and 1978-79 is given below:—

Year	Production in million tonnes
1977-78	11.97
1978-79	12.17

The estimates of pulses production for the year 1979-80 have not yet been finalised.

(b) The principal measures for increasing the production of pulses are given below:—

(i) Under a Centrally sponsored scheme, an intensive programme for development of pulses is under implementation in 56 districts, which account for nearly two-third area under pulse crop in the country. Among other things, this scheme aims at demonstrations on farmer's fields; provision of training for farmers and extension workers; production of Rhizobium culture, strengthening of the seed production arrangements; and expansion of plant protection measures;

(ii) In addition, States are undertaking pulse development programmes from their own funds; and

(iii) The cultivation of summer moong after the harvest of wheat has been popularised by organising special campaigns in Northern States and rabi moong/urd in rice fallows in Eastern and Southern States.

Assistance for Drinking Water in Rajasthan

*111. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Centre have agreed to pay full cost for the drinking water arrangements in the drought hit areas of Rajasthan;

(b) if so, the details thereof; and

(c) the details of the region where this work would be undertaken?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) No, Sir.

(b) and (c). Do not arise.

दिल्ली विकास प्राधिकरण द्वारा पंजीकरण राशि वापस किया जाना

*112. श्री निहाल सिंह: क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली विकास प्राधिकरण ने उन लोगों की धनराशि वापस करने का निर्णय किया है, जिन्होंने जनता पार्टी के शासन काल में मध्यम आय वर्ग, जनता और निम्न आय वर्ग के फ्लैटों के लिए अपने नाम पंजीकृत कराए थे; और

(ख) यदि हां, तो तत्संबंधी कारण क्या हैं?

निर्माण और आवास मंत्री (श्री प्रकाश चंद सेठी): (क) जी, नहीं। जब तक कि कोई पंजीकृत व्यक्ति इसकी मांग न करे, जिसकी तब नियमानुसार अनुमति है।

(ख) प्रश्न ही नहीं उठता।